

consideration, of course, not in the original form but in a modified form. It was previously a narrow gauge line. If it is restored it is to be restored to metre gauge.

SHRI T. V. KAMALASWAMY: When is it proposed to restore it?

(No reply.)

WHEAT PURCHASED AGAINST THE AMERICAN WHEAT LOAN

*239. SHRI P. C. BHANJ DEO: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether all the wheat that could be purchased against the American Wheat Loan has since been received;

(b) if the answer to part (a) above be in the negative, how much of the loan is still to be spent; and

(c) whether the sale proceeds of the wheat have all been recovered from the States?

THE DEPUTY MINISTER FOR
FOOD AND AGRICULTURE (SHRI
M. V. KRISHNAPPA): (a) Yes.

(b) Does not arise.

(c) Yes, except for 2,790 tons which are still lying in storage.

SHRI P. C. BHANJ DEO: May I know, Sir, to whom the loaned wheat was supplied?

SHRI M. V. KRISHNAPPA: To all the States that require wheat we are supplying it without making any distinction. We supply all the wheat that we got from America to the deficit States.

SHRI P. C. BHANJ DEO: Can the hon. Minister inform us if any of the States made any profit out of the American Wheat Loan?

SHRI M. V. KRISHNAPPA: No. No State is to make any profit out of these food transactions. That is the general principle.

SHRI P. C. BHANJ DEO: Have the States incurred any losses at all?

SHRI M. V. KRISHNAPPA: They have not incurred any loss.

AN HON. MEMBER: On a 'No loss, No profit' basis.

FUNDS OF THE RAILWAYS

*240. SHRI P. C. BHANJ DEO: Will the Minister for RAILWAYS be pleased to state the actual balances in the—

- (i) Depreciation Reserve Fund,
- (ii) Development Fund, and
- (iii) Revenue Reserve Fund

of the Railways on the 31st March 1952?

9 A.M.

THE DEPUTY MINISTER FOR
RAILWAYS AND TRANSPORT (SHRI
O. V. ALAGESAN): The actual balances on 31st March 1953 were:—

(In crores of
Rupees.)

(i) Depreciation Reserve Fund	116.36
(ii) Development Fund.	27.14
(iii) Railway Revenue Reserve Fund.	36.05

SHRI P. C. BHANJ DEO: Can the hon. Minister inform us whether any portion of the said balances is invested in Indian or foreign securities?

SHRI O. V. ALAGESAN: They are with the General Finances.

MR. CHAIRMAN: They are with the General Finances of the country.

SHRI B. C. GHOSE: The question was whether any part of these funds was invested in foreign or internal Government securities?

SHRI O. V. ALAGESAN: As far as the Railways are concerned all these funds are with the General Finances. It is for them to invest or not.